

Title: Need to take immediate steps to prepare a revival package for the Indian Drugs and Pharmaceuticals Limited (IDPL) and clear the arrears and wages of the workers.

SHRI AJOY CHAKRABORTY (BASIRHAT): Hon. Speaker, Sir, through you I want to raise a serious matter in the august House and I want to draw the attention of the Government to it. IDPL is one of the oldest medicine-producing public sector companies of India. It is in a precarious condition now. IDPL has been producing life-saving drugs at rates that are cheaper than those of multinational companies. IDPL had gone to BIFR and BIFR had asked the Government of India to submit a revival package for IDPL. Government is very much reluctant to submit a revival package. Government has taken no decisive step in this regard to revive IDPL. Workers and employees of IDPL have not been getting their wages and salaries for a long period. IDPL workers and employees who have come from Hyderabad and other parts of the country are currently demonstrating in Delhi. IDPL's main unit in Hyderabad and its units in other parts of the country are now closed. Government has not taken any steps to submit a revival package for IDPL. My modest demand is that the Government should take immediate steps to prepare a revival package for IDPL, and make arrangements so that the workers and employees of IDPL get their wages and salaries immediately.